

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 995 of 2019

&

I.A No. 179 of 2020

IN THE MATTER OF:

S.S. Natural Resources Pvt. Ltd. ...Appellant

Versus

Ramsarup Industries Ltd. & Ors. ...Respondents

Present:

**For Appellant: Mr. Abhirup Dasgupta and Mr. Ishaan Duggal,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

**Ms. Smriti Churiwal, Mr. Anjuman Tripathy and
Mr. Jaivir K. Sidhant, Advocates for COC.**

**Ms. Anshula Grover and Mr. Sarthak Khurana,
Advocates for R-5.**

With

Company Appeal (AT) (Insolvency) No. 988 of 2019

IN THE MATTER OF:

Pegasus Assets Reconstruction Pvt. Ltd. ...Appellant

Versus

Kshitiz Chhawcharia (RP) & Ors. ...Respondents

Present:

**For Appellant: Mr. Sugam Seth and Mr. Shashank K Lal,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

With

Company Appeal (AT) (Insolvency) No. 1039 of 2019

IN THE MATTER OF:

Aashish Jhunjunwala & Ors.

...Appellants

Versus

**Kshitiz Chhawharia, RP of Ramsarup
Industries Ltd. & Ors.**

...Respondents

Present:

**For Appellants: Mr. R.B Phookan and Ms. Neha Tandon,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.
Mr. Abhirup Dasgupta and Mr. Ishaan Duggal,
Advocates
Ms. Smriti Churiwal, Mr. Anjuman Tripathy and
Mr. Jaivir K. Sidhant, Advocates for COC.**

Company Appeal (AT) (Insolvency) No. 1124 of 2019

IN THE MATTER OF:

Aashish Jhunjunwala

...Appellant

Versus

**Kshitiz Chhawchharia
RP of Ramsarup Industries Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. R.B Phookan and Ms. Neha Tandon,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

With

Company Appeal (AT) (Insolvency) No. 1125 of 2019

IN THE MATTER OF:

Vanguard Credit & Holdings Pvt. Ltd. ...Appellant

Versus

**Kshitiz Chhawchharia
RP of Ramsarup Industries Ltd. & Anr. ...Respondents**

Present:

**For Appellant: Mr. R.B Phookan and Ms. Neha Tandon,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.
Mr. Abhirup Dasgupta and Mr. Ishaan Duggal,
Advocates**

With

Company Appeal (AT) (Insolvency) No. 1159 of 2019

IN THE MATTER OF:

Orissa Metaliks Pvt. Ltd. ...Appellant

Versus

Kshitiz Chhawchharia & Anr. ...Respondents

Present:

**For Appellant: Mr. Nitish Massey and Mr. Santanu Ghosh,
Advocates.**

**For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.
Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.
Mr. Abhirup Dasgupta and Mr. Ishaan Duggal,
Advocates**

With

Company Appeal (AT) (Insolvency) No. 1242 of 2019

IN THE MATTER OF:

Indian Renewable Energy

Development Agency Ltd.

...Appellant

Versus

Ramswarup Industries Ltd. & Ors.

...Respondents

Present:

For Appellant: Ms. Varsha Banerjee, Advocate

For Respondents: Mr. Dinkar Singh, Advocate for ARCIL.

**Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

Mr. Kumar Mihir, Advocate for R-4.

ORDER

18.03.2020: At request of Learned Counsel appearing for the parties, the matters are adjourned to **21st April, 2020** under the caption 'For Admission (After Notice)'.

The interim order passed on 13.01.2020 shall continue till the next date of hearing.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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